

(b) By March, 1991.

(c) Does not arise.

[*English*]

Inter-State Water Disputes

1221. SHRI L.K. ADVANI:
SHRI PYARELAL KHANDEL-
WAL:
SHRI TEJ NARAYAN SINGH:

Will the Minister of WATER RE-
SOURCES be pleased to state:

(a) the names of inter-State water dis-
putes in the country and since when these
are pending;

(b) the steps taken to resolve these
disputes and the outcome thereof;

(c) whether there is any proposal to
streamline the process to ensure quick solu-
tion of such disputes;

(d) if so, the details thereof and the time
by which these are likely to be resolved; and

(e) the names of disputes referred for
arbitration and the date on which this was
done?

THE MINISTER OF WATER RE-
SOURCES AND MINISTER OF SURFACE
TRANSPORT (SHRI MANUBHAI KOTA-
DIA): (a), (b) and (e). Under the provisions
of the inter-State Water Disputes Act, 1956,
two disputes, namely, sharing of surplus
Ravi and Beas Waters and sharing of Cauvery
waters have been referred to the Tribunals in
April, 1986 and June, 1990 respectively. As
regards the proposal from Madhya Pradesh
for consideration of the questions associ-
ated with Mahi Bajaj Sagar under the inter-
State Water Disputes Act, an inter-State

meeting is proposed to be convened shortly.
Apart from that there are some inter-state
issues regarding interpretation of earlier
agreements, sharing of surplus waters, etc.

(c) and (d). For expediting amicable
settlement of inter-state issues in water
resources between the States, a Standing
Committee of the National Water Resources
Council has been constituted in April, 1990.

[*Translation*]

Telephone Facility to Each Village Pan- chayat

1222. SHRI K.C. TYAGI: Will the Min-
ister of COMMUNICATIONS be pleased to
state:

(a) the number of Village-Panchayats
likely to be provided with a telephone during
1990-91; and

(b) the number of Village Panchayats in
Ghaziabad likely to be provided with this
facility and by what time?

THE DEPUTY MINISTER IN THE
MINISTRY OF PETROLEUM AND CHEMI-
CALS AND DEPUTY MINISTER IN THE
MINISTRY OF COMMUNICATIONS (SHRI
JAI PARKASH): (a) 3000 number of village
Panchayats are likely to be provided with
Telephones during 1990-91.

(b) In Ghaziabad District there are 608
Gram Panchayats out of them 37 Gram
Panchayats have been provided with Tele-
com, facilities so far. The 571 remaining
Gram Panchayats have been planned to be
provided with this facility progressively dur-
ing 8th Five Year Plan subject to timely
receipt of the equipments.